

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH NEW DELHI
ORIGINAL APPLICATION NO. 1373/2024**

IN THE MATTER OF

News items titled "How sand miners laid road across Yamuna between Delhi and Ghaziabad "appearing in the times of India dated 30.11.2024

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FILED BY:

NEW DELHI
DATED: 28.10.2025


 (JYOTI MENDIRATTA)
 Advocate for the GNCT of Delhi
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IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH NEW DELHI
ORIGINAL APPLICATION NO-1373/2024

IN THE MATTER OF

News items titled "How sand miners laid road across Yamuna between Delhi and Ghaziabad "appearing in the times of India dated 30.11.2024

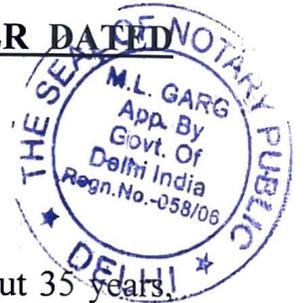
AFFIDAVIT IN COMPLIANCE OF HON'BLE NGT ORDER DATED
10.10.2025 ON BEHALF OF RESPONDENT NO. 10

MOST RESPECTFULLY SHOWETH:-

Dr. Shrikant R. Tapdiya, S/o Sh Rajendraprasad Tapdiya, aged about 35 years, presently posted as Sub-Divisional Magistrate (Alipur), Government of National Capital Territory of Delhi, having office at D.M. North Office Complex, G.T. Karnal Road, Alipur, Delhi-110036, do hereby solemnly affirm and state as under:

That I am the Sub-Divisional Magistrate (Alipur), GNCTD and Convener of the Joint Inter-State Task Force (JISTF) constituted for monitoring mining activities in Yamuna floodplain areas. I am duly authorized to file this response affidavit on behalf of the Government of NCT of Delhi and am fully conversant with the facts of the case based on official records.

1. That the present affidavit is being filed in compliance with the directions of the Hon'ble National Green Tribunal, Principal Bench, New Delhi, contained in order dated 10.10.2025 in O.A. No. 1373/2024 titled "News



Item – ‘How sand miners laid road across Yamuna between Delhi and Ghaziabad’”.

2. That the Hon’ble Tribunal has directed the Government of NCT of Delhi to nominate officers for constitution of the Joint Inter-State Task Force (JISTF) for monitoring of mining activities in Yamuna floodplains in coordination with the Government of Uttar Pradesh.
3. That the JISTF was constituted in pursuance of the Hon’ble NGT’s order dated 10.10.2025. The Government of NCT of Delhi issued order vide F. No. Misc/SDM/Alipur/2023/6799-6815 dated 24.10.2025 for formation of the JISTF for monitoring mining activities in the Yamuna floodplains. (A copy of the said order is annexed herewith as **Annexure-A.**)



The following officers are hereby nominated:

North District

Sr No	Designation	Role
1	ADM (North)	Nodal Officer
2	SDM (Alipur)	Convener
3	ACP (concerned Sub-Division), Delhi Police	Member
4	Executive Engineer, I&FC (North Zone)	Member
5	Deputy Director (Land Management) Representative of DDA (North Zone)	Member



6	Enforcement Officer, Transport Department (North Zone)	Member
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North East District

Sr No	Designation	Role
1	ADM (North-East)	Nodal Officer
2	SDM (Karawal Nagar)	Convener
3	ACP (concerned Sub-Division), Delhi Police	Member
4	Executive Engineer, I&FC (North-East Zone)	Member
5	Deputy Director (Land Management), Representative of DDA (North-East Zone)	Member
6	Enforcement Officer, Transport Department (North-East Zone)	Member



4. That the above nominations have been made keeping in view the functional requirements of the Task Force, ensuring representation of Revenue Administration, Law & Order, Technical (I&FC), Land Management (DDA), and Enforcement (Transport).
5. That since the formation of the JISTF, the nominated officers have initiated coordination with their counterparts from District Ghaziabad (U.P.) for joint patrolling, demarcation, monitoring, and enforcement against illegal sand mining in the Yamuna floodplain areas. A Table Top Exercise has been planned for 29.10.2025 at 04:00 PM at the office of



SDM Loni, Ghaziabad, to discuss strategies for joint inter-state demarcation and enforcement. The decisions and deliberations from this meeting will be implemented promptly, and an action taken report will be prepared accordingly. (A copy of the meeting notice issued by SDM Loni vide No. 4749 dated 21.10.2025 is annexed herewith as **Annexure-B.**)

6. Further, in continuation of the JISTF formation order, this office issued a Notice dated 25.10.2025 scheduling a joint inspection on 28.10.2025 at 12:00 PM at Sonia Vihar Water Sport Club, East Bank of Yamuna River, Sonia Vihar, Delhi-110009. (A copy of Notice is annexed herewith as **Annexure C**) At the said meeting point, joint patrolling and inspections in Yamuna floodplain areas were conducted and necessary coordination was ensured. Planning of requisite joint visits and meetings with District Ghaziabad & Baghpat (U.P.) for inter-state enforcement has also been initiated. (A copy of attendance sheet and photograph is annexed herewith as **Annexure- D**)

That in light of the submission made herein above a report/ reply is being submitted for kind consideration before this Hon'ble tribunal understanding assures that order directed passed by this Hon'ble Commission shall be complete timely within toto and spirit

Shrikant
28/10/2025
DEPONENT

VERIFICATION

Verified at New Delhi on this 28th day of October, 2025 that the contents of the above affidavit are true and correct to the best of my knowledge and belief. Nothing material has been concealed therefrom.

Shrikant
28/10/2025
DEPONENT



ATTESTED

Notary Public, Delhi (India)

28 OCT 2025

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
OFFICE OF THE SUB DIVISIONAL MAGISTRATE (ALIPUR)
D.M. NORTH OFFICE COMPLEX, G.T. KARNAL ROAD, ALIPUR, DELHI-36
F. No. MISC/SDM/Alipur /2023/6799 - 6815
ORDER

Dated 24/10/2025

Subject: Constitution Joint Inter-State Task Force for monitoring of mining activities in Yamuna floodplains.

In compliance with Hon'ble NGT order dated 10.10.2025 in O.A. No. 1373/2024, Joint Inter-State Task Force for monitoring of mining activities are hereby constituted for North District and North-East District with the following officers:

North District

Sr No	Designation	Role
1	ADM (North)	Nodal Officer
2	SDM (Alipur)	Convener
3	ACP (concerned Sub-Division), Delhi Police	Member
4	Executive Engineer, I&FC (North Zone)	Member
5	Deputy Director (Land Management) Representative of DDA (North Zone)	Member
6	Enforcement Officer, Transport Department (North Zone)	Member

North East District

Sr No	Designation	Role
1	ADM (North-East)	Nodal Officer
2	SDM (Karawal Nagar)	Convener
3	ACP (concerned Sub-Division), Delhi Police	Member
4	Executive Engineer, I&FC (North-East Zone)	Member
5	Deputy Director (Land Management), Representative of DDA (North-East Zone)	Member
6	Enforcement Officer, Transport Department (North-East Zone)	Member

Functions:

1. To conduct joint patrolling and inspections in Yamuna floodplain areas.
2. To make requisite joint visits and hold joint meetings and to coordinate with District Ghaziabad & District Baghpat (U.P.) for inter-state enforcement.
3. To prepare Action Taken Reports (ATRs) for submission to higher authorities and ensure compliance of Hon'ble NGT directions and to upload the minutes of meetings and action taken reports on the websites of concerned District Magistrates of Government of NCT of Delhi.

This order shall with take immediate effect.

These issues with the prior approval of the Competent Authority



S. R. Kant
24/10/2025
DR. SHRIKANT R. TAPDIYA
SUB DIVISIONAL MAGISTRATE
ALIPUR, DELHI

Copy to:

1. OSD to Chief Minister(Delhi) office of 3rd Delhi Secretariat, IP Estate, New Delhi, Delhi 110002 – for kind information.
2. SO to Chief Secretary, GNCT of Delhi – for kind information.
3. PS to Principal Secretary (Revenue) UP 2nd Floor Lucknow Shashtri Bhawan UP 226001 for kind information.
4. PS to Commissioner of Police, Delhi – for kind information.
5. PS Divisional Commissioner, GNCT of Delhi – for kind information.
6. District Magistrate (North) / District Magistrate (North-East) – for information.
7. DM Ghaziabad / DM Baghpat (U.P.) – for information.
8. Director, DDA – for information and necessary action.
9. Additional District Magistrate (North / North-East) – for necessary action.
10. SDM, Alipur / SDM, Karawal Nagar – for necessary action.
11. ACP (concerned Sub-Divisions), Delhi Police – for necessary action.
12. Executive Engineer, I&FC (North Zone / North-East Zone) – for necessary action.
13. Deputy Director (LM), DDA (North Zone / North-East Zone) – for necessary action.
14. Enforcement Officer, Transport Department (North / North-East Zone) – for necessary action.
15. Chief Engineer, Irrigation & Flood Control Dept. – for information.
16. PA to Commissioner, Transport Dept. – for information.
17. Guard File



shrikant
24/10/2025
DR. SHRIKANT R. TAPDIYA
SUB DIVISIONAL MAGISTRATE
ALIPUR, DELHI

कार्यालय उपजिलाधिकारी लोनी जनपद गाजियाबाद।

पत्र संख्या 4749 /एसटी-एसडीएम-लोनी/2025

दिनांक: 21 अक्टूबर 2025

- 1-उपजिलाधिकारी करावलनगर/सहायक पुलिस आयुक्त करावलनगर।
- 2-उपजिलाधिकारी यमुना विहार/सहायक पुलिस आयुक्त यमुना विहार।
- 3-उपजिलाधिकारी सीलमपुर/सहायक पुलिस आयुक्त सीलमपुर।
- 4-उपजिलाधिकारी अल्लीपुर/सहायक पुलिस आयुक्त अल्लीपुर।
- 5-उपजिलाधिकारी बागपत/क्षेत्राधिकारी पुलिस बागपत।
- 6-उपजिलाधिकारी बडौत/क्षेत्राधिकारी पुलिस बडौत।
- 7-उपजिलाधिकारी खेकडा/क्षेत्राधिकारी पुलिस खेकडा।

विषय:- दिल्ली और उत्तर प्रदेश की सीमा क्षेत्र में अवैध बालू खनन की रोकथाम एवं Joint Inter-State Demarcation हेतु आयोजित बैठक दिनांक 13.08.2025 में दिये गये दिशा-निर्देशों के अनुपालन के संबंध में।

महोदय,

कृपया उपर्युक्त विषयक अपर जिलाधिकारी (वि०/रा०) गाजियाबाद महोदय के कार्यालय पत्र संख्या 759/ख०अनु०-गाजि०/2025 दिनांक 24.09.2025 का सन्दर्भ ग्रहण करने का कष्ट करे, जिसके द्वारा दिल्ली प्रदेश के उपजिलाधिकारी करावलनगर, यमुना विहार, सीलमपुर, अल्लीपुर एवं जनपद बागपत के उपजिलाधिकारी बागपत, बडौत, खेकडा तथा संबंधित पुलिस उपाधीक्षक व सहायक पुलिस आयुक्त के साथ Joint Inter-State Demarcation एवं दिल्ली और उत्तर प्रदेश की सीमा क्षेत्र में अवैध बालू खनन पर प्रभावी नियंत्रण हेतु Table Top Exercise किये जाने हेतु Whatsapp Group पर हुई वार्तानुसार दिनांक 13.10.2025 को कार्यालय तहसील लोनी में बैठक आहूत की गयी थी।

प्रशासनिक कार्यों की व्यस्तता के कारण उक्त बैठक नियत तिथि एवं समय पर आहूत नहीं हो सकी। जिस कारण उक्त बैठक पुनः दिनांक 29.10.2025 को समय 04.00 बजे अपराह्न कार्यालय तहसील लोनी में आहूत किया जाना निर्धारित हुआ है।

अतः अनुरोध है कि आप दिल्ली एवं उत्तर प्रदेश की सीमा के Joint Inter-State Demarcation हेतु Table Top Exercise किये जाने हेतु नियत तिथि/समय पर बैठक में प्रतिभाग करने का कष्ट करे।

21.10.25
ज्वाइंट मजिस्ट्रेट/
उपजिलाधिकारी
लोनी

प्रतिलिपि:-अपर जिलाधिकारी (वि०/रा०) गाजियाबाद महोदय को सादर सूचनार्थ प्रेषित।

ज्वाइंट मजिस्ट्रेट/
उपजिलाधिकारी
लोनी

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
OFFICE OF THE SUB DIVISIONAL MAGISTRATE (ALIPUR)
D.M. NORTH OFFICE COMPLEX, G.T. KARNAL ROAD, ALIPUR, DELHI-36
F. No. MISC/SDM/Alipur /2023/6816-22

Dated 25/10/2025

Notice

In continuation vide order No F No Misc/SDM/Alipur/2023/6799-6815 dated 24.10.2025, all members of the Joint Inter-State Task Force (JISTF) are hereby informed that a joint inspection is scheduled on 28.10.2025 at 12:00 PM with the following agenda:

1. To schedule joint patrolling and inspections in Yamuna floodplain areas.
2. To plan for requisite joint visits and hold joint meetings to coordinate with District Ghaziabad & District Baghpat (U.P.) for inter-state enforcement.
3. To prepare Action Taken Reports (ATRs) for submission to higher authorities and ensure compliance of Hon'ble NGT directions by uploading the minutes of meetings and ATRs on the websites of concerned District Magistrates of GNCT of Delhi.

The meeting point will be Sonia Vihar Water Sport Club East Bank of Yamuna River Sonia Vihar Delh-110009 at 12:00 PM.

All Joint Inter-State Task Force (JISTF) members are requested to attend the aforesaid inspection.



Shrikant
DR. SHRIKANT R. TAPDIYA
SUB DIVISIONAL MAGISTRATE
ALIPUR, DELHI

To:

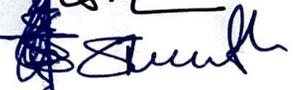
1. All Joint Inter State Task force Member of GNCT of Delhi & Uttar Pradesh.

Copy for information

1. SO to Chief Secretary, GNCT of Delhi – for kind information.
2. PS to Commissioner of Police, Delhi – for kind information.
3. PS to Divisional Commissioner, GNCT of Delhi – for kind information.
4. District Magistrate (North) / District Magistrate (North-East) – for information.
5. DM Ghaziabad / DM Baghpat (U.P.) – for information.
6. Guard File

Inter State Joint Task Force

Visit - Date. 28.10.2025

- 1 - सुब्रत मसूत अप्त जि.वि.वि. 8528180592 
 - 2 - Anoop Senthwal SSM (KWS) 9810102995 
 3. Dr. Shrikant Tapdiya SDM Aipur 8882412027 S/Secy.
 4. Dr. Arun Kojhar Tehsildar Loni 7318206882 As
 - 5- जीतवहाड़  इन्डि चान्डी/मिन्सट 9415270902 As
अफेयर्स
 6. Ankur Q Lamb JE (ITFC) - 8882988891 
 7. S.O. Loni कर्मचारी Delli
एअसिग - 9716239144 Head
 8. Kunal Kumawat Patwari (DDA) - 8929850758 As
 9. VARUN SHARMA Tehsildar (Kashawal) - 9582801637
Nagar
 10. Parvath Chaturvedi MO 
 - 11 Insp Sanjay BeKash SHO/PS Sonu Jhor 
- Bm



GPS Map Camera



Ghaziabad, Uttar Pradesh, India

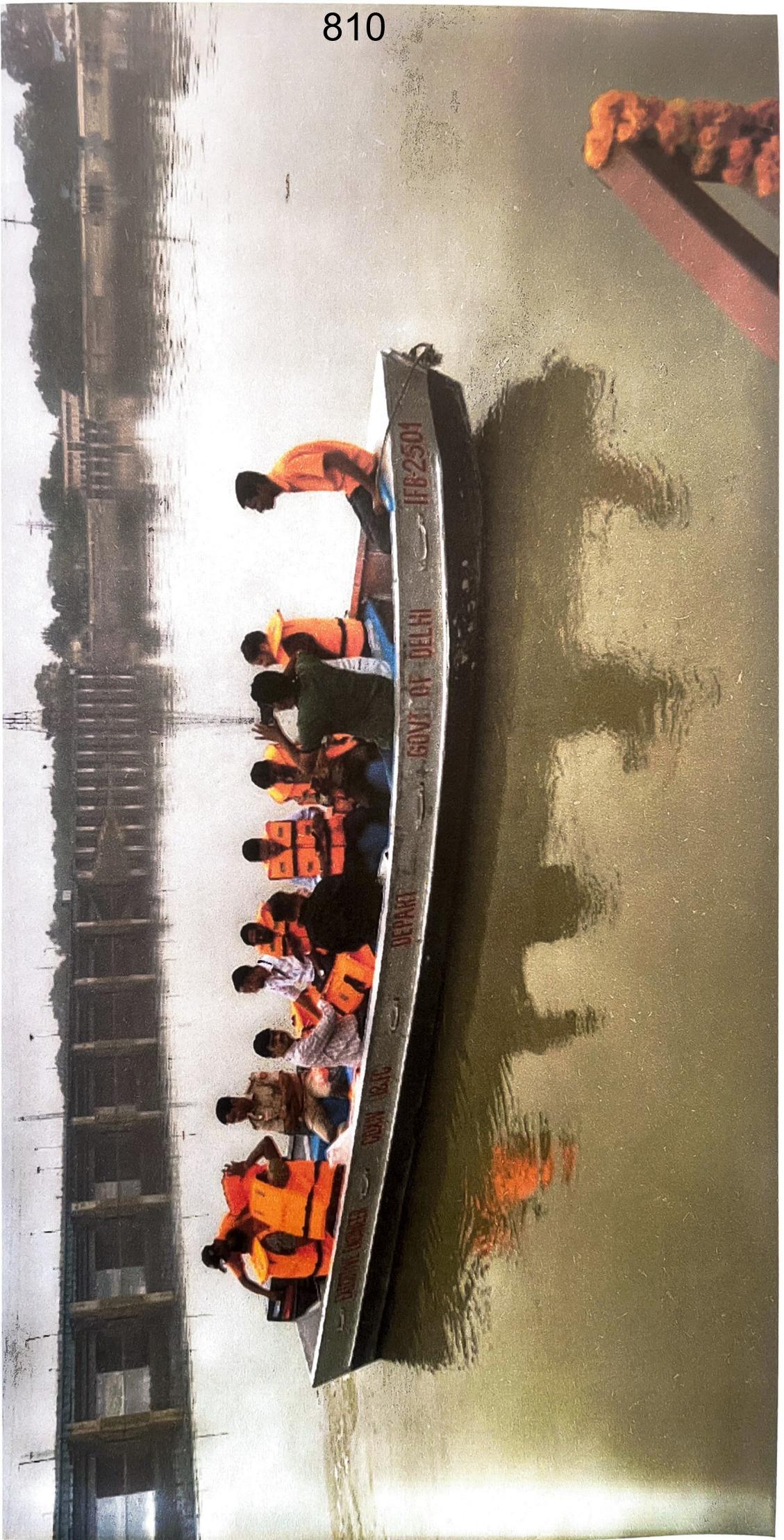
Q65r+x69, Tronica City Rd, Pur Village, Ghaziabad, Uttar Pradesh 201103, India

Lat 28.760035° Long 77.240663°

Tuesday 28/10/2025 01:06 PM GMT +05:30



Google





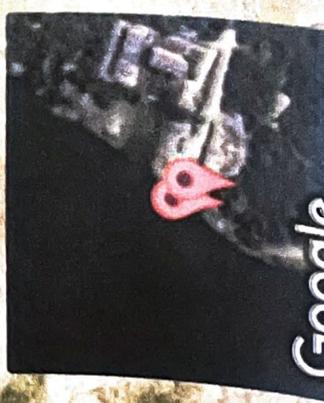
GPS Map Camera

Delhi, Delhi, India

East Bank Of Yamuna River, Wazirabad Bridge, Rajiv Nagar,

Sonia Vihar, Delhi, Delhi 110090, India

Lat 28.712543° Long 77.235837°



Google